GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO 554 TO BE ANSWERED ON 26.02.2016

PRE-NATAL FOETUS SEX DETERMINATION

554. SHRI ANANDRAO ADSUL: SHRI RAHUL SHEWALE: SHRI K.C. VENUGOPAL: DR. SHASHI THAROOR: SHRI B.SENGUTTUVAN: SHRI SHRIRANG APPA BARNE: SHRI NALIN KUMAR KATEEL: SHRI VINAYAK BHAURAO RAUT: SHRI RAVINDRA KUMAR PANDEY: SHRI JYOTIRADITYA M. SCINDIA: DR. SHRIKANT EKNATH SHINDE: SHRI NAGENDRA KUMAR PRADHAN: SHRI ADHALRAO PATIL SHIVAJIRAO: SHRI DHARMENDRA YADAV:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the Indian Medical Association has urged the Government to make pre-natal sex determination compulsory to track female foeticide;

(b) if so, the details thereof and the reaction of the Government thereto;

(c) whether the Government has consulted the various stakeholders and reviewed Pre-Conception and Pre-Natal Diagnostic Techniques (PCPNDT) Act, 1994 before finalization of the proposal and if so the details thereof; and

(d) the time by which the final decision is likely to be taken in this regard?

ANSWER MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

(a) to (d) No Madam. There is no proposal under consideration of the Government to make pre-natal sex determination compulsory under the PC & PNDT Act, 1994 and Rules thereunder.
